

Doubling of Madras-Mangalore Route

1311. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to double the Madras-Mangalore railway line in the near future;

(b) the quantum of funds spent on maintenance of this line during 1988;

(c) whether any representations have been received for developing/doubling this line; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Section from Madras to Shoranur is already doubled. There is no proposal at present, to double the Shoranur- Mangalore section.

(b) Rs. 10.44 crores.

(c) and (d) Yes, Sir. The State Government of Kerala, who had requested for the doubling of Mangalore-Shoranur section, were advised that the traffic density on this section did not merit doubling at present. However, some line capacity works to increase the traffic carrying capacity of the section have been sanctioned and are in progress.

Invisible Trade

1312. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether the world wide trade on invisibles is expanding very fast;

(b) if so, whether the proportion of work-

ing population in tradeable services in India is growing in relation to the working population in manufacturing;

(c) if so, whether India's share of world trade on invisibles is considered satisfactory; and

(d) if not, whether it is proposed to set up an "Invisible Export Promotion Council" on the pattern of a similar council in the U.K. as well as details of incentives proposed to be given?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes Sir.

(b) In the organised sector the proportion of workers in the services sector to total workers is increasing.

(c) No Sir.

(d) No such proposal is presently under the consideration of the Government.

[Translation]

Newsitem Captioned "Virodh Ke Karan Ayekar Afsar Chhape Chhod Kar Bhage"

1313. SHRI S.D. SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the newsitem appearing on page 3 of Dainik "Jansatta" dated 16 December, 1988 under the caption "Virodh Ke Karan Ayekar Afsar Chhape Chhod Kar Bhage" and if so, the reaction of Government thereto;

(b) whether it is also a fact that the wholesale traders of Delhi observed a one day Bandh in resentment against the atti-

clude of the Income Tax Officers:

(c) whether Government have received any memorandum from the traders in this regard;

(d) if so, the details thereof; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Yes, Sir. The news item refers to an incident of alleged violent resistance from public against survey operations being conducted by the Income-tax Department

Conducting of survey is in accordance with the provisions of law and in conformity with the declared objectives of the Government to combat tax evasion.

It is not correct to say that the officials conducting survey had to run away on account of opposition from the public. However, for ensuring the safety of the officials, police help had to be sought to escort them back.

(b) There have been reports in the Press to the effect that the Delhi Iron and Hardware Merchants Associations gave a call for Delhi Trade Bandh in protest against survey.

(c) and (d). A delegation of representatives of various trade organisations of Delhi complained against alleged harassment caused by the survey teams of the Income-tax Department. The delegation also met the Chief Commissioner of Income-tax (Administration), Delhi, who assured them that due action would be taken in the event of any irregularity brought to his notice. It is reported that the delegation felt satisfied after their meeting with the Chief Commissioner

and no specific instance was brought to his notice in writing.

(e) In view of reply to parts (c) and (d) above, does not arise.

[English]

Circular Railway at Calcutta and other Places

1314. SHRI MOHANBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in the completion of Calcutta Circular Railway project;

(b) whether Government have abandoned the remaining project;

(c) if so, the details in this regard and the reasons therefor;

(d) whether government have plan for similar projects at other cities; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 82 per cent, till January 1989.

(b) No part of the sanctioned project has been abandoned.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Changes in Scheme for 100 Per Cent EOUs

1315. SHRI JAGANNATH PATTAIK: Will the Minister of COMMERCE be pleased to state: